

~~Sl. No. 239 of 2025~~ 20/3/26

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, FINANCE CENTRE,
3RD FLOOR, NEW TOWN, KOLKATA

Execution Application No. 06/2025/EZ

Arising out of:

Original Application No. 30 of 2014/EZ

In the matter of :

Joydeep Mukherjee

...Decree Holder

Versus

Government of West Bengal & Ors.

...Judgment Debtor (s)



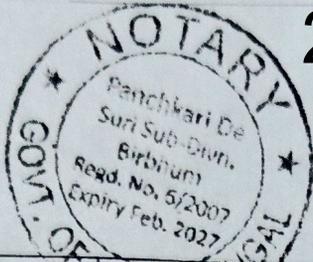
ADDITIONAL RESPONSE FURNISHING FURTHER INFORMATION OF COMPLIANCE FILED ON BEHALF OF THE RESPONDENT NO.2 /JUDGMENT DEBTOR NO.2, THE DISTRICT MAGISTRATE, BIRBHUM.

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Panchkari De
NOTARY
SURI SADAR SOURBHUM

240



SL No. 92

Date

29/3/26 X

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Filed by:-

Sibojyoti Chakrabarti

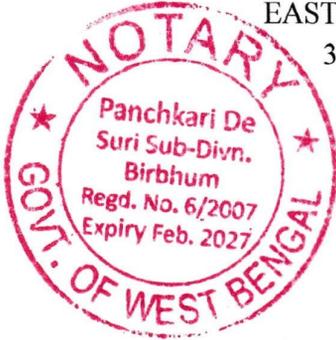
Advocate

State of West Bengal

(M): 9007035534

Panchkari De
NOTARY
SURI SADAR, SO BIRBHUM

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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3RD FLOOR, NEW TOWN, KOLKATA



Execution Application No. 06/2025/EZ

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ADDITIONAL RESPONSE FURNISHING FURTHER INFORMATION OF COMPLIANCE FILED ON BEHALF OF THE RESPONDENT NO.2/JUDGMENT DEBTOR NO.2, THE DISTRICT MAGISTRATE, BIRBHUM.

I, Shri. Dhaval Jain, son of Manoj Kumar Jain, aged about 36 years, by faith Jain working for gain as the District Magistrate and Collector, District- Birbhum, having office at P.O. & P.S. Suri, District Birbhum, West Bengal, PIN 731101, do hereby solemnly affirm and say as under:-

1. That I am presently posted as the District Magistrate and Collector, Birbhum District having my office at Suri, Post Office & Police Station- Suri, District- Birbhum, West Bengal. I am the Respondent No.2/Judgment Debtor No.2 and I have made myself acquainted with the facts and circumstances of the case and as such I am competent to swear sign and affirm this affidavit.

2. That, the deponent/District Magistrate, Birbhum has filed his Affidavit of Compliance dated 16.12.2025 and the Supplementary Affidavit dated 19.12.2025 to the solemn directions dated 29.07.2019 and 10.10.2025 passed by this Hon'ble Tribunal placing on record the



Acton Taken so far towards compliance of the solemn direction dated 29.07.2019 of this Hon'ble Tribunal. The aforesaid affidavits of the deponent have already been taken on record by this Hon'ble Tribunal during the proceedings dated 19.12.2025 when the matter was taken up for consideration and this Hon'ble Tribunal was pleased to direct the respondents to file additional response giving further information. Hence, in compliance to the said solemn direction dated 19.12.2025 of this Hon'ble Tribunal, this additional response is being filed.

3. That, in the Affidavit of Compliance dated 16.12.2025 filed by the deponent Judgment Debtor No.2, the facts and action taken towards compliance of the solemn directions of this Hon'ble Tribunal passed in the Original Application have been placed before this Hon'ble Tribunal for kind consideration so far as the compliances on the issues of (i) appointment of garbage clearance agency, (ii) construction and operation of Lifting Stations and Sewerage Treatment Plant, (iii) establishment of modular kitchen, (iv) development of dumping ground and solid waste collection facilities, (v) declaration of plastic free zone, are concerned. In the supplementary affidavit dated 19.12.2025, the further steps taken for the solid and plastic waste management activities within the respective jurisdictional areas of local civic bodies within the Tarapith-Rampurhat Development Authority (TRDA) areas, have also been placed before this Hon'ble Tribunal for kind consideration.

4. In continuance and addition to the aforesaid facts of and steps taken towards compliances of the solemn directions of this Hon'ble Tribunal under execution, as placed vide the Affidavit of Compliance dated 16.12.2025 and the Supplementary Affidavit dated 19.12.2025, the following further information of compliance are humbly placed. While placing the same, the deponent submits that the contents of the Affidavit of Compliance dated 16.12.2025 and the Supplementary Affidavit dated 19.12.2025 are not reiterated here in this affidavit for sake of conciseness and to avoid prolixity and the deponent craves kind leave of this Hon'ble Tribunal to refer to and rely upon the same as and when necessary.

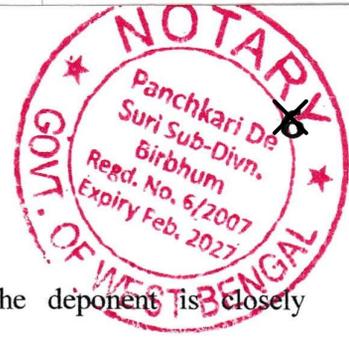
- (I) That, the deponent has held periodical meetings dated 02.01.2026, 28.01.2026 and 12.03.2026 with all stake holders to review the progress of



different works towards compliance of the solemn directions of this Hon'ble Tribunal. Deliberations were made in the said meetings with respect to different works to be completed and directions to the relevant sub-ordinate authorities were given *in situ* to expedite accomplishment of the said works in adhering to the solemn directions of this Hon'ble Tribunal in its letter and spirit.

Photocopies of Notices for meetings dated 02.01.2026, 28.01.2026 and 12.03.2026 are annexed hereto as Anenxure-R2/1.

- (II) That, it has already been placed before this Hon'ble Tribunal that the Sewerage Treatment Plant at Tarapith is fully operational since January, 2023. However, for the purpose of construction of a sewage Collection pit near Vegetable market outfall adjoining Dwarka River for treatment of sewage effluents generating there-from, initially one spot was identified and the PHE authorities had prepared a lay-out plan for the same. The issue was referred to the competent authority for issuance of NOC/permission for construction of the said proposed collection pit at the fag end of the drainage in the riverbed of Dwarka. It is submitted that due to some technical difficulties, the aforesaid collection pit could not be constructed on the said identified site and as such, the deponent arranged to cause a joint field inspection on 13.03.2026 through the relevant stake holders of PHE Department, Irrigation and Waterways Directorate, the TRDA authorities and the Land Reforms set-up to identify alternative suitable site for construction of the proposed collection pit. It is submitted that after the said joint inspection, an alternative site at Plot No. 221 and 293 in Mouza-Kamdebpur has been identified for construction of the said proposed collection pit near vegetable market and the PHE authorities have prepared the revised lay-out plan and referred the matter to the competent authority for issuing NOC/consent. However, preparatory works for construction of the said collection pit has been commenced in anticipation of receipt of the



NOC shortly. It is humbly submitted that the deponent is closely maintaining liaison with the relevant authorities in this regard to shape it to its conclusion.

- (III) That, as a further step ahead, construction of another sewage collection pit at Dwarka Bridge Lane appears to be also necessary in order to treat the sewage effluents from the said outfall before discharging into the Dwarka river, and with this view, a suitable site for construction of the said proposed pit has been identified at Plot No. 1107 and 1108 in Mouza-Chandipur and PHE authority has prepared the lay-out plan for the same and referred the issue to the appropriate authority for NOC. However, preparatory works for construction of the said collection pit at Dwarka Bridge Lane has been commenced in anticipation of receipt of the NOC shortly. It is humbly submitted that the deponent is closely maintaining liaison with the relevant authorities in this regard.

Photocopies of the aforesaid joint inspection report dated 09.03.2026 identifying the alternative site for construction of collection pit near vegetable market and the letter dated 19.03.2026 issued by the PHE authority to the authority of the Irrigation & Waterways Directorate seeking NOC/consent together with the letter dated 18.03.2026 issued by the PHE authority to the TRDA seeking NOC for the site for the proposed collection pit at Dwarka Bridge Lane and some photographs showing the ongoing preparatory works at these two locations, are annexed hereto as Annexure-R2/2.

- (IV) That, there are 33 number of hotel establishments within the immediate periphery of Dwarka river at Tarapith temple area and the sewage generated by them are required to be interconnected with the sewer lines of the Tarapith STP for treatment. It is submitted that out of these 33 hotels, interconnection with the secondary manholes has been completed with



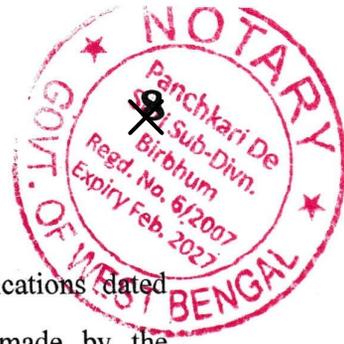
respect to twelve hotels, partially completed for nine hotels which would be fully completed within three months. On the other hand, it is submitted, the process for such interconnection has been initiated with respect to the remaining twelve hotels and is expected to be completed within six months.

Photocopy of a present status report obtained from the PHE authority in connection with the interconnection of these hotels with sewer lines of the STP together with some photographs showing interconnection to secondary manholes in the STP are annexed hereto as Annexure-R2/3.

- (V) That, in the Supplementary Affidavit dated 19.12.2025, it was placed before this Hon'ble Tribunal that one integrated Plastic Waste Management unit at Rampurhat-I Block for disposal of plastic waste from the areas of Rampurhat-I and Rampurhat-II Blocks is proposed to be set up and for this purpose, NIT for selection of agency for construction of machine shed and storage room was already floated to be opened up on 07.01.2026. It is submitted that said NIT matured and the work order being No. 043/R-I dated 09.01.2026 has been issued to the selected agency by the Block Development Officer, Rampurhat-I Block. It is expected that the said work may be completed within three months.

Photocopy of the aforesaid Work Order being No. 043/R-I dated 09.01.2026 is annexed hereto as Annexure-R2/4.

- (VI) That, in addition to the SWM activities being undertaken by different local/civic bodies with respect to their own jurisdictional areas falling within the Tarapith Rampurhat Development Authority (TRDA) area and as a step further to set up SWM unit by the TRDA itself in its own jurisdictional area, the steps so far taken in this regard have already been placed before this Hon'ble Tribunal vide the Affidavit of Compliance dated 16.12.2025 and Supplementary Affidavit dated 19.12.2025. It is submitted that the further following steps have been taken subsequently in this regard:



- (a) The deponent, referring to the different communications dated 30.08.2025, 13.11.2025, 11.12.2025, 08.12.2025 made by the TRDA to the State Urban Development Agency (SUDA), has addressed a communication being Memo No. 23/R.M. dated 05.01.2026 to the Special Secretary and the Director of SUDA to take steps for according necessary administrative approval for setting up of solid waste and plastic waste management units by the TRDA in its own jurisdictional area. However, it is respectfully submitted that pending setting up of the aforesaid unit, the TRDA has been regularly collecting and dumping garbage/waste from the Tarapith Temple and its adjoining areas through its engaged agency at a site on a Government land at Mouza- Atla for the time being. It is further submitted that the District Administration is periodically conducting public awareness campaigns within the Tarapith areas regarding management of solid waste and hazards of single-use plastic. That apart, the TRDA has also approached vide letter No. 442/TRDA/25-26 dated 12.03.2026 to the SUDA for engagement of a micro planning agency/facilitation organization for preparation of micro plan for solid waste management for Tarapith and its surrounding areas, to conduct extended solid waste management IEC activities for public awareness etc. and for this, the TRDA, vide the aforesaid self-same letter, has also sought for financial assistance from the SUDA. The issue is under consideration before the appropriate authority for taking further steps and the deponent is closely maintaining liaison with the relevant stake holders in this regard.

Photocopies of the aforesaid Memo No. 23/R.M. dated 05.01.2026 addressed by the deponent to the Special Secretary and

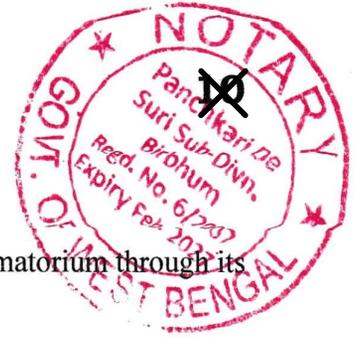


the Director of SUDA and the aforesaid letter No. 442/TRDA/25-26 dated 12.03.2026 for engagement of micro planning agency/facilitation organization together with some photographs showing awareness activities/campaigns conducted by the District Administration within Tarapith area are annexed hereto as Annexure-R2/5.

- (b) It was already placed before this Hon'ble Tribunal in the Affidavit of Compliance dated 16.12.2025 and the Supplementary Affidavit dated 19.12.2025 that the District Magistrate, Birbhum, in pursuance of Rule 12 of the Solid Waste management Rules, 2016, had taken steps for identification and allocation of land for setting up of the said proposed units by the TRDA and two Government land were identified for this purpose - one at Mouza- Bhatina and another at Mouza- Radipur, but these two land could not be utilized for the said purpose due to local resistance. It is humbly submitted that the District Administration has identified a further suitable Government land measuring one acre at Plot No. 3096 in Mouza- Kanduri for the said purpose and the process for allocation of this land in favour of the UD & MA Department for the said purpose through inter-departmental transfer to be sanctioned by the appropriate authority, is being initiated shortly after searching with all related documents including status of litigation, if any.

Photocopy of a joint inspection report dated 05.01.2026 caused through the local Land Reforms Set up and TRDA officials identifying the said land is annexed hereto as Annexure-R2/6.

- (VII) That, the electric crematorium at Tarapith Temple has since been established and the same is fully operational since March, 2022. The



Birbhum Zilla Parishad operates and maintains this crematorium through its engaged agency.

Photostat copy of an order being No. 2538 dated 08.09.2022 issued by the Additional Executive officer of Birbhum Zilla Parishad, terminating the previous work order and issuing a fresh work order to a new agency engaged in the crematorium together with one money receipt dated 19.03.2026 for cremation, as sample, are annexed hereto as Annexure-R2/7.

5. I most humbly submit that I have highest regard and unalloyed veneration for every judicial order passed by this Hon'ble Tribunal and it has been always my best endeavour to comply with the same to uphold the dignity and majesty of this Hon'ble Tribunal. However, the delay in complete and due compliance of the solemn direction of this Hon'ble Tribunal within the stipulated time frame is purely unintentional and bonafide, for which I sincerely tender my unqualified apology before this Hon'ble Tribunal.
6. It is most humbly prayed that this Hon'ble Tribunal may graciously be pleased to take into consideration this additional response furnishing the further information, facts and steps towards compliance of the solemn directions of this Hon'ble Tribunal, as submitted herein above, for the ends of justice in adjudication of the present matter.
7. In view of statements made in the Affidavit of Compliance dated 16.12.2025, the Supplementary Affidavit dated 19.12.2025 as well as in this additional response, I most humbly submit that I have duly complied with the solemn direction of this Hon'ble Tribunal dated 29.07.2019 in its true letter and spirit and there is no case of non-compliance of such solemn direction, as alleged by the petitioner. I therefore most humbly pray that this Hon'ble Tribunal may graciously be pleased to condone the delay occurred in complete compliance of the said solemn direction dated 29.07.2019 and to pass appropriate order(s)/direction(s) for the ends of justice.
8. The statements made in paragraphs 1 and 2 of the foregoing affidavit are true to my knowledge, those made in paragraph 3 and various sub-paragraphs of paragraph 4 are



information derived from the available records, which are maintained in the office of the deponent in usual course of office business and the rest are my humble submission and prayer before this Hon'ble Tribunal.

Identified by me
Srijoya Chakrabarti
Advocate
State of West Bengal

Dhaval Jain
Deponent
District Magistrate
Birbhum

Verification

I, Shri. Dhaval Jain, the District Magistrate and Collector, Birbhum District, do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Suri, Birbhum, this the 20th day of March, 2026.

Verified by me
Srijoya Chakrabarti
Advocate
State of West Bengal
20/3/26
PANCHANKARI DE
NOTARY
SURI SADAR, SRIBHUM

Dhaval Jain
Deponent
District Magistrate
Birbhum

Identified by me
Sri 20.03.26
Advocate
F/2224/4128/2024

Solemnly affirmed before me
20 day of March 2026
by Deponent D.M.
Identified by
Adv

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Annexure - R2/1

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Government of West Bengal
Office of the District Magistrate & Collector
Birbhum.
R.M. Section

Memo No. 2449(5) /R.M.

Date: 26 /12/2025

To

1. The Executive Officer, TRDA & SDO, Rampurhat;
2. The Executive Engineer, PHE Directorate, Birbhum Division;
3. The Executive Engineer, Mayurakshi North Canals Division, I&W Directorate;
4. The Executive Officer, Rampurhat Municipality;
5. The Block Development Officer, Rampurhat-I/Rampurhat-II Dev. Blocks.

Sub: Meeting in connection with review of the progress of the works for compliance of the order of the Hon'ble NGT passed in Original Application No. 30/2014/EZ in the matter of Joydeep Mukherjee Vs. Chief Secretary, Government of West Bengal & Ors.

A meeting will be held on 02 /01/2026 at 12:30 A.M./P.M. in the office chamber of the undersigned to review the progress of the different works in connection with compliance of the direction/order of the Hon'ble NGT, Eastern Zone Bench passed in Original Application No. 30/2014/EZ read with Execution Application No. 6/2025/EZ in the matter of Joydeep Mukherjee Vs. Chief Secretary, Govt. of West Bengal & Ors.

You are requested to attend the meeting with updated status report of the following works.

SL No.	Works to be completed as per directions passed by Hon'ble NGT under different dated orders	Authority responsible for execution
1	Collection of garbages/waste materials from periphery of Tarapith Temple and both sides of Dwarka river where hotels, guest houses, shops are situated.	TRDA
2	Solid Waste Management Plant and Development of Dumping Ground	TRDA & Rampurhat Municipality
3	Declaration of Tarapith area as a plastic free zone	TRDA
4	Plastic Waste Management Plant	TRDA, Municipality, BDOs, Rampurhat-I & II
5	Electric Crematorium	TRDA
6	Sewerage Treatment Plant and connection of all sewerage drains and hotels	PHE
7	Upgradation of temple kitchen to Modular Kitchen with solar hot water system with renewable energy.	TRDA

fawf. 26/12/2025
District Magistrate & Collector
Birbhum.

Date: 26 /12/2025

Memo No. 2449(5)/1(1) /R.M.

Copy forwarded to:

1. The Director, State Urban Development Agency (SUDA), Ilgus Bhavan, HC Block, Sector III, Salt Lake City, Kolkata, West Bengal 700106, with a request to kindly attend the review meeting through Video Conference. Link of the VC will be shared shortly.

fawf. 26/12/2025
District Magistrate & Collector
Birbhum.



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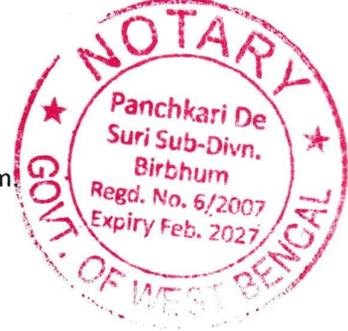
Government of West Bengal
Office of the District Magistrate & Collector, Birbhum
R.M. Section
e-mail:- rmsection.birbhum@gmail.com

Memo No.:- 114 (6) /RM

Dated:- 21/01/2026

To

1. The Executive Officer, TRDA & SDO, Rampurhat, Rampurhat, Birbhum.
2. The Executive Engineer, PHE Directorate, Birbhum Division, Suri, Birbhum.
3. The Executive Engineer, Mayurakshi North Canals Division, I& W Directorate, Birbhum
4. The Executive Officer, Rampurhat Municipality, Rampurhat, Birbhum.
5. The Block Development Officer, Rampurhat-I, Rampurhat, Birbhum.
6. The Block Development Officer, Rampurhat-II, Margram, Birbhum.



Sub: Review Meeting in connection with the review of the progress of the works for compliance of the order of the Hon'ble NGT passed in O. A. No. 30/2014/EZ in the matter of Joydeep Mukherjee-vs- The Chief Secretary, Govt. of WB & Ors.

A Review Meeting will be held on 28/01/2026 at 12:30 P.M in the office chamber of the undersigned to review the progress of the different works in connection with compliance of the direction/ order of the Hon'ble NGT, Eastern Zone Bench passed in O. A. No. 30/2014/EZ read with E.A. No. 6/2025/EZ in the matter of Joydeep Mukherjee-vs- The Chief Secretary, Govt. of WB & Ors.

You are requested to attend the meeting with updated status report of the following works.

Sl. No.	Works to be completed as per directions passed by Hon'ble NGT under different dated orders	Authority responsible for Execution
1	Collection of garbage/waste materials from periphery of Tarapith Temple and both sides of Dwarka river where hotels, guest houses, shops are situated	TRDA
2	Solid Waste Management Plant and Development of Dumping Ground	TRDA & Rampurhat Municipality
3	Declaration of Tarapith area as a plastic free zone	TRDA
4	Plastic Waste Management Plant	TRDA, Rampurhat Municipality & BDO, Rampurhat-I & II
5	Electric Crematorium	TRDA
6	Sewerage Treatment Plant and connection of all sewerage drains and hotels	PHE
7	Up-gradation of temple kitchen to Modular Kitchen with solar hot water system with renewable energy	TRDA

Addl. District Magistrate (Genl.),
Birbhum

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Government of West Bengal
Office of the District Magistrate & Collector, Birbhum
R.M. Section
e-mail:- rmsection.birbhum@gmail.com

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Memo No.:- 364 (6) /RM

Dated:- 06/03/2026

To

1. The Executive Officer, TRDA & SDO, Rampurhat, Rampurhat, Birbhum.
2. The Executive Engineer, PHE Directorate, Birbhum Division, Suri, Birbhum.
3. The Executive Engineer, Mayurakshi North Canals Division, I& W Directorate, Birbhum.
4. The Executive Officer, Rampurhat Municipality, Rampurhat, Birbhum.
5. The Block Development Officer, Rampurhat-I, Rampurhat, Birbhum.
6. The Block Development Officer, Rampurhat-II, Margram, Birbhum.



Sub: Review Meeting in connection with the review of the progress of the works for compliance of the order of the Hon'ble NGT passed in O. A. No. 30/2014/EZ in the matter of Joydeep Mukherjee –vs- The Chief Secretary, Govt. of WB & Ors.

A Review Meeting will be held on 12/03/2026 at 12.00 Noon in the office chamber of the District Magistrate, Birbhum to review the progress of the different works in connection with compliance of the direction/ order of the Hon'ble NGT, Eastern Zone Bench passed in O. A. No. 30/2014/EZ read with E.A. No. 6/2025/EZ in the matter of Joydeep Mukherjee –vs- The Chief Secretary, Govt. of WB & Ors.

You are requested to attend the meeting with updated status report of the following works.

Sl. No.	Works to be completed as per directions passed by Hon'ble NGT under different dated orders	Authority responsible for Execution
1	Collection of garbage/waste materials from periphery of Tarapith Temple and both sides of Dwarka river where hotels, guest houses, shops are situated	TRDA
2	Solid Waste Management Plant and Development of Dumping Ground	TRDA & Rampurhat Municipality
3	Declaration of Tarapith area as a plastic free zone	TRDA
4	Plastic Waste Management Plant	TRDA, Rampurhat Municipality & BDO, Rampurhat – I & II
5	Electric Crematorium	TRDA
6	Sewerage Treatment Plant and connection of all sewerage drains and hotels	PHE
7	Up-gradation of temple kitchen to Modular Kitchen with solar hot water system with renewable energy	TRDA

Addl. District Magistrate (Genl.),
Birbhum

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Annexure-R2/2

15

GOVT OF WEST BENGAL
OFFICE OF THE BLOCK LAND AND LAND REFORMS OFFICER
RAMPURHAT 1 BLOCK, RAMPURHAT, BIRBHUM



Memo no: 330/BL&LRO, RPH 1/2026

Dated: 09/03/2026

To
The Executive Engineer
Birbhum Division, P.H.E. Department



Sub: Submission of joint enquiry report i.c.w successful implementation of Development of sewerage system in Tarapith Area.

Ref: Your good office memo no 407/BHM, Dated, Suri, the 26/02/2026

Respected Sir/Madam,

Apropos to the cited subject and reference a joint enquiry has been conducted in presence of representatives from the office of P.H.E. Rampurhat Sub-Division, T.R.D.A, Irrigation Deptt .Rampurhat Sub-Division and S.D.&L.R.O Rampurhat over the plot no 221 under the mouza: Kamdebpur, J. L. no 61 with an extent of area 0.04 acre and classification "Nadi"(PI Enclosed). The sketch map of the proposed site is enclosed with this report as shown by the representative of P.H.E. Rampurhat Sub-Division. We all from the various departments hereby recommend the project if it is implemented over the shown area in sketch map, keeping intact the interest of private parties of the adjacent plots and smooth flow of the Dwarka River.

This is for your kind information and taking necessary action.

Enclo:

- 1) Not to scale Hand Sketch Map.
- 2) Copy of Plot Information.

Subjected to verification of suitability of project from competent authority of I.C.W.D.

9.3.26.
Representative of P.H.E. Deptt.
Rampurhat Sub-Division.
Rampurhat, Birbh .u

dir
Representative of P.H.E Deptt.
Rampurhat Sub-Division.
Junior Engineer
Rampurhat Sub-Division
P.H.E. Dte.

Sanjay (03/2026)
Representative of
BL&LRO Rampurhat 1.
B.L. & L.R.O.
Rampurhat-1
Rampurhat, Birbhum

SS
Representative of
Tarapith Rampurhat Development Authority

K



Memo no 330/1(7) /BL&LRO, RPH 1/2026

dated 09/03/2026

Copy forwarded for kind information to:

- 1) The District Magistrate, Suri, Birbhum.
- 2) The Additional District Magistrate and District Land and Land Reforms Officer, Suri Birbhum.
- 3) The Sub Divisional Land and Land Reforms Officer, Rampurhat, Birbhum.
- 4) The Executive Officer, T.R.D.A Rampurhat, Birbhum.
- 5) The SDO Irrigation, Rampurhat Sub Division, Birbhum.
- 6) The Assistant Engineer P.H.E Dte. Rampurhat Sub Division, Birbhum.
- 7) Office Copy.

[Signature]
09/03/2026
Assistant Director of Land Reforms

&

Block Land and Land Reforms Officer.
Rampurhat 1, Birbhum.

B.L. & L.R.O.
Rampurhat-1
Rampurhat, Birbhum

Memo No. 1032/BHM

Dated, Suri, the 19/03/2026

To
The Executive Engineer
Mayurakshi North Canal Division, I & W Dte.
Nischantapur, Rampurhat, Birbhum
E-mail: ee.mncd@gmail.com



Sub: - Intimation & co-operation regarding construction of sewage Collection pit near Vegetable market outfall adjoining Dwarka River under the "Development of Sewerage System in Tarapith Area."

Ref: - This office Memo No. - 1334/BHM, Dated, Suri, the 06/05/2025.
This office Memo No. - 22/BHM, Dated, Suri, the 29/01/2026.
Your Office Memo No. - 146, Dated- 03.02.2026.

Sir,

With reference to the above subject matter, a noble project in compliance of the AO NO - 747/2018 (EZ) of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata for the " Development of Sewerage System in Tarapith Area" is undertaken by the Birbhum Division, Public Health Engineering Directorate, Govt. of West Bengal as a deposit work.

Now, the construction of sewage Collection pit near Vegetable market outfall adjoining Dwarka River under the "Development of Sewerage System in Tarapith Area" will be taken up shortly as per enclosed revised layout drawing which is prepared as per land report received from BL&LRO, Rampurhat-I Block vide Memo No. 330/BL&LRO, RPH 1/2026, Dated: 09.03.2026 (copy enclosed).

A joint inspection in presence of officials from the I & W Dte., P.H.E. Dte., Land Officials, TRDA personnel and relevant adjoining land owners is already conducted dated on 02.03.2026 (Picture enclosed).

Hence, you are requested to extend your kind co-operation for timely completion of the STP Project.

Your co-operation in this regard will highly be solicited.

Encl: As Stated.

QR 19/03/2026

Executive Engineer
Birbhum Division, P.H. E. Dte.
Dated, Suri, the 19/03/2026

Memo No. 1032(1-7)/BHM

Copy forwarded for: -

1. The Sabhadhipati, Birbhum Zila Parishad.
2. The Superintending Engineer, Eastern Circle, P.H.E. Dte.
3. The District Magistrate, Birbhum.
4. The Executive Officer, Tarapith-Rampurhat Development Authority & Sub Divisional Officer, Rampurhat Sub Division.
5. The Assistant Engineer, Rampurhat Sub-Division, P.H.E Dte.
6. The Junior Engineer, (M. Barik), Rampurhat Sub-Division, P.H.E Dte.
7. Office Copy.

QR 19/03/2026

Executive Engineer
Birbhum Division, P.H. E. Dte.



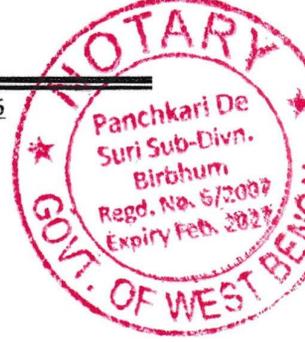
Government of West Bengal

Office of The Executive Engineer
Birbhum Division P. H. Engineering Dte.
P.H.E. Complex, S.P. More. P.O. Suri, Dist.: - Birbhum, Pin 731101
e-mail : ee_bir@wbphed.gov.in, Web Site : www.wbphed.gov.in

Memo No. 1026/BHM

Dated- 18.03.2026

To
The Executive Officer,
Tarapith-Rampurhat Development Authority
Tarapith, Birbhum
Email ID: gentrda@gmail.com



Sub: - Intimation and permission for NOC regarding the construction of Sewage Collection Pits at Vegetable Market Outfall and Dwaraka Bridge Lane.

With reference to the ongoing development works, this is to formally intimate your office regarding the proposed construction of sewage collection pits at two vital locations: the Vegetable Market outfall and the Dwaraka Bridge Lane.

In this regard, we would like to highlight that a joint inspection was successfully conducted on March 13, 2026. The inspection team comprised officials from the I & W Dte., P.H.E. Dte., TRDA personnel, and relevant adjoining land owners. The primary objective of this visit was the finalization of land for the Vegetable Market outfall adjoining the Dwarka River.

Based on the site inspection and technical requirements, the following drawings are submitted for your perusal and No Objection Certificate (NOC):

1. Vegetable Market Outfall (Mouza: Kamdevpur)

The proposed site is located near the Dwarka River and Bridge.

Location Details: Mouza - Kamdevpur, J.L. No - 61, Plot Nos. 293 and 221, P.S. Rampurhat.

Site Specifications: The proposed location measures approximately 25'0" X 20'0".

Surroundings: The site is adjacent to Government Land and an existing road with a guard wall. Nearby structures include several shops and a drain.

2. Dwaraka Bridge Lane (Mouza: Chandipur)

The proposed site is situated on a filled-in portion of the riverbed.

Location Details: Mouza - Chandipur, J.L. No - 62, Plot Nos. 1107 and 1108, P.S. Margram.

Site Specifications: Located at the Filled-in part of the river.

Surroundings: The site is flanked by Hotel Ganga to the North and the property of Bablu Ray to the South. An electric pole and transformer are located immediately adjacent to the proposed pit. The Bharat Sevashram Sangha Ashram is situated to the East.

Both drawings were formally updated and signed on March 16, 2026, following the joint inspection.

We request you to kindly review the attached drawings and grant the necessary NOC at your earliest convenience to facilitate the commencement of these essential public utility works.

Enclosures:

1. Site Plan for Vegetable Market Outfall (Mouza: Kamdevpur).
2. Site Plan for Dwaraka Bridge Lane (Mouza: Chandipur).

Executive Engineer
Birbhum Division, P.H. E. Dte.



Memo No. 1026/ (1-8)/BHM

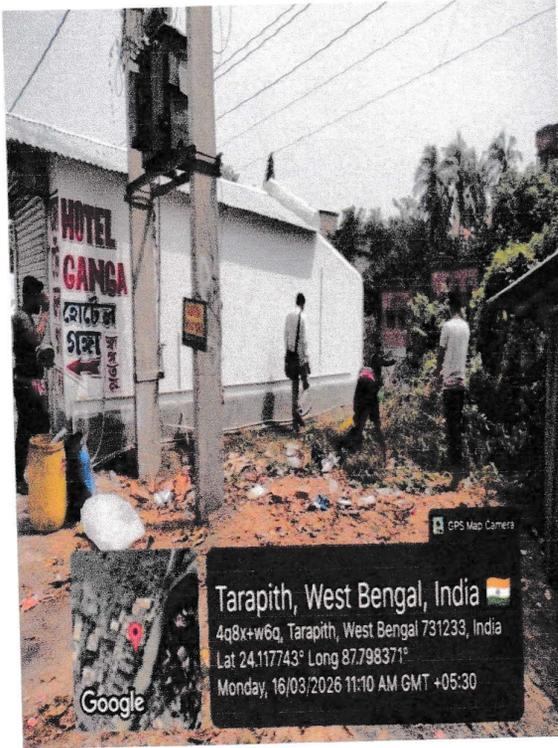
Dated- 18.03.2026

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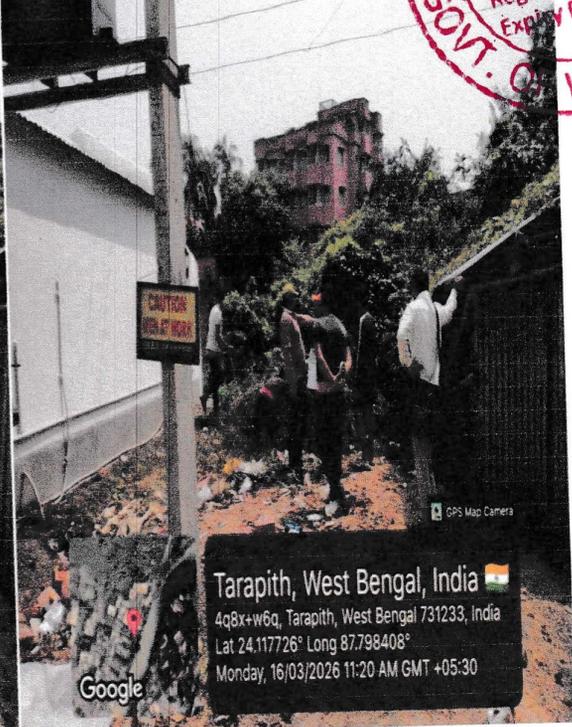
- 1) The District Magistrate, Birbhum.
- 2) The Superintending Engineer, Eastern Circle, P.H.E. Dte.
- 3) The ADM, Birbhum Zila Parishad.
- 4) The Executive Engineer, Bolpur Mechanical Division, P.H.E. Dte.
- 5) The S.D.O, Rampurhat. (Email ID- sdmrph@gmail.com)
- 6) The Assistant Engineer-III, Central Mechanical Division, P.H.E. Dte.
- 7) The Assistant Engineer Rampurhat Sub-Division, P.H.E Dte.
- 8) Office Copy.



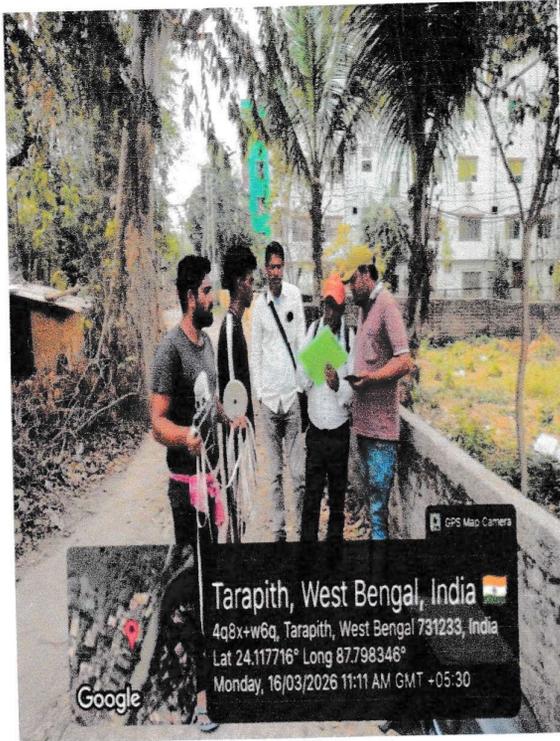
Executive Engineer
Birbhum Division, P.H. E. Dte.



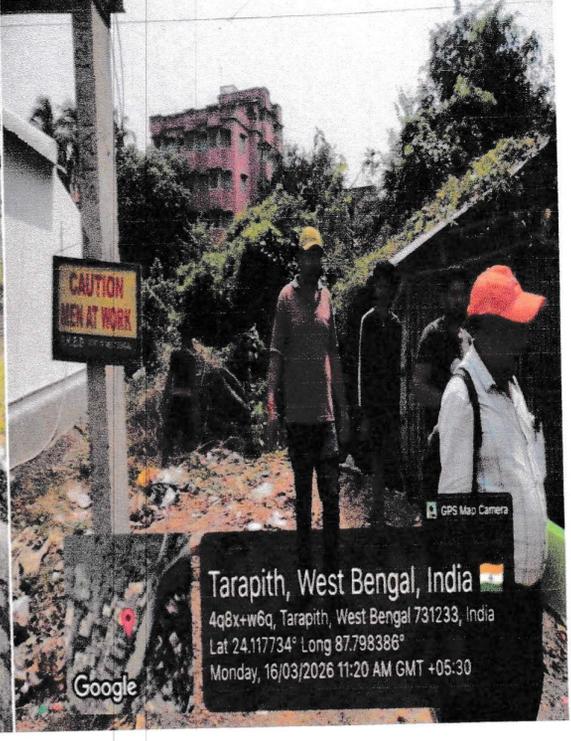
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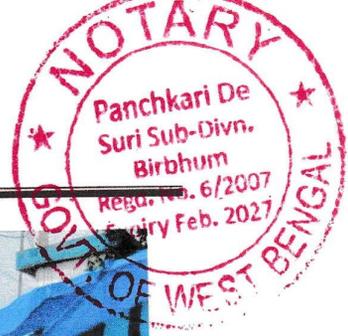
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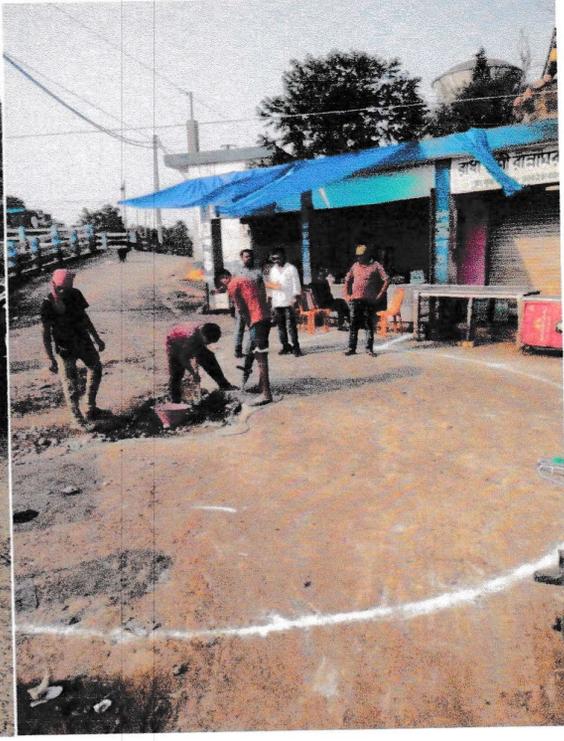
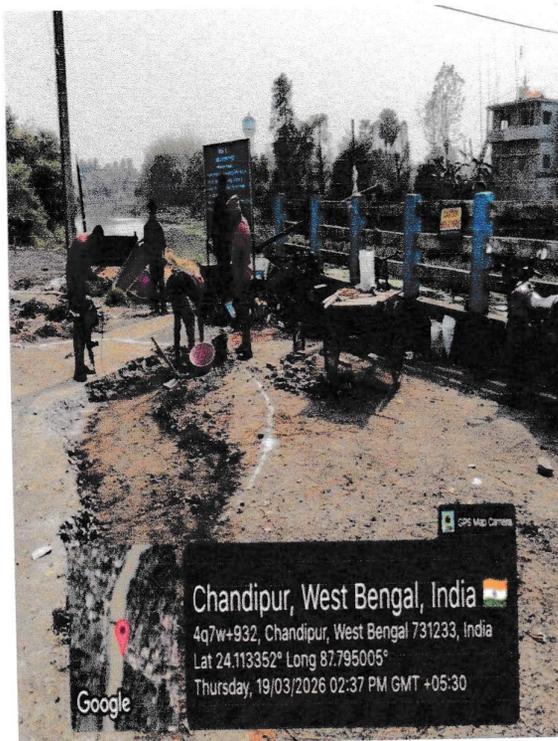
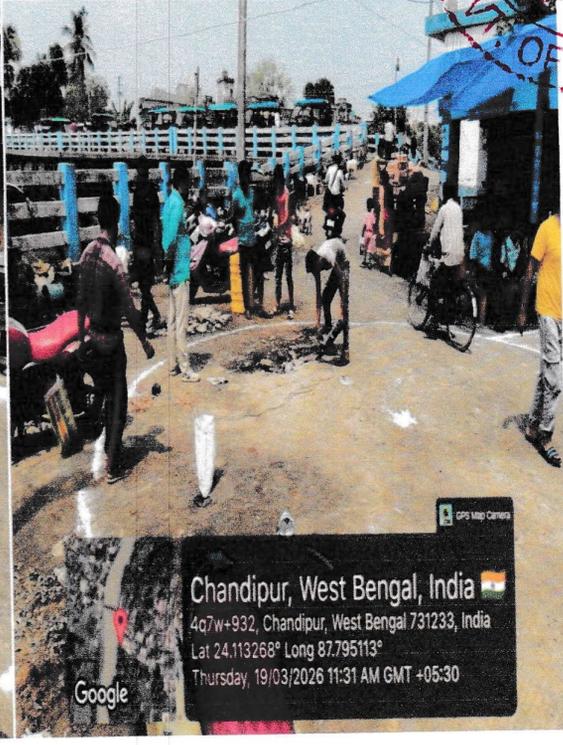
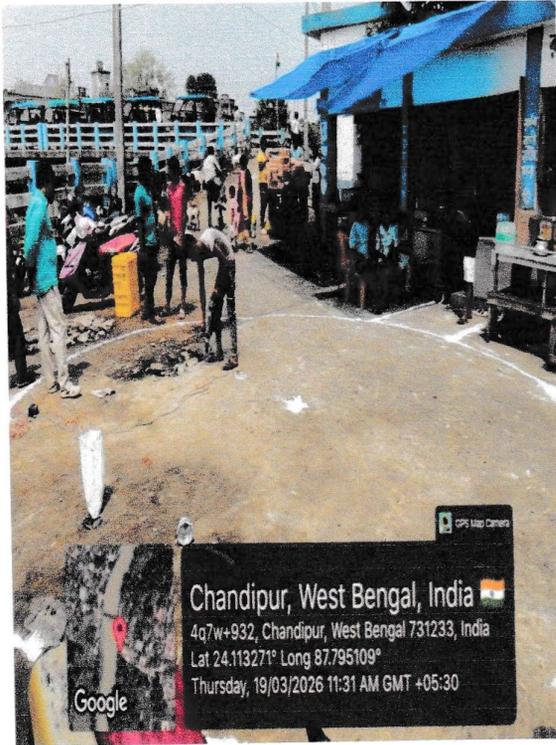
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Pictures of Vegetable Market Pit work as on 19.03.2026



Status of Interconnection to Secondary Manhole for Hotels and Establishments Discharging Waste Water Directly into the Dwarka River as on 19/03/2026.						
Sl. No.	Location	No. of listed Hotels and Establishments Discharging Waste Water Directly into the Dwarka River	Interconnection Status			
			Completed	Ongoing	Partially completed	Not Yet Started
1	Mundamalini Tala (Right Bank)	13	5	0	8	0
2	Maa Tara Srani	2	2	0	0	0
3	Mundamalini Tala (Left Bank) (Towards Dwarka Bridge Lane)	9	9 nos. of hotels towards Mundamalini Tala (Left Bank) where construction of sewer lines and manholes for integration with hotels will be taken up soon after approval. Survey, Design & Drawing are ready for the work. Proposed time of completion 5 months after issuance of work order.			
4	Kabi Chandrapur Patal Kali Road	9	5	0	1	3
Total=		33	12	0	9	3




Junior Engineer
Rampurhat Sub-Division
P.H.E. Dte.


Assistant Engineer
Rampurhat Sub-Division
P.H.E. Dte.

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Status of Interconnection to Secondary Manhole for Hotels and Establishments Discharging Waste Water Directly into the Dwarka River as on 19/03/2026										
TOWARDS MUNDAMALINI TALA (RIGHT BANK)										
Sl No	Hotel Name and Establishment	Location	Cordinate	Outlet	ISLS	Status of Secondary Manhole	Sullage Water Pipeline is connected to Secondary Pit or not	Septic Tank outlet/Night Soil Pipe is connected to Secondary Pit or not	Screening in hotel outlet pipe exists or not	Status of Ongoing Interconnection
1	SHRADHANJALI HOTEL	MUNDAMALINI TALA ROAD	LAT-24.116065 LONG-87.798253	BACK	1	Completed	Yes	No	No	Partially completed.
2	MAA TARA HOTEL AND LODGE	MUNDAMALINI TALA ROAD	LAT-24.116115 LONG-87.798287	BACK	1	Completed	Yes	No	No	Partially completed.
3	ASHUTOSH HOTEL & LODGE	MUNDAMALINI TALA ROAD	LAT-24.116255 LONG-87.798377	BACK	1	Completed	Yes	No	No	Partially completed.
4	HOTEL RIVER	MUNDAMALINI TALA ROAD	LAT-24.116385 LONG-87.798472	BACK	1	Completed	Yes	No	No	Partially completed.
5	PRINCE HOTEL	MUNDAMALINI TALA ROAD	LAT-24.116485 LONG-87.798502	BACK	1	Completed	Yes	No	No	Partially completed.
6	NAYANTARA LODGE	MUNDAMALINI TALA ROAD	LAT-24.11646 LONG-87.798558	BACK	1	Completed	Yes	No	No	Partially completed.
7	CHAYASHAKTI LODGE	MUNDAMALINI TALA ROAD	LAT-24.116533 LONG-87.7986	BACK	1	Completed	Yes	No	No	Partially completed.
8	KESHORY LODGE	MUNDAMALINI TALA ROAD	LAT-24.116542 LONG-87.798664	BACK	1	Completed	Yes	Yes	Yes	Completed
9	HOTEL SANTINIBAS	MUNDAMALINI TALA ROAD	LAT-24.11659 LONG-87.79873	BACK	1	Completed	Yes	Yes	Yes	Completed
10	SANDIP LODGE	MUNDAMALINI TALA ROAD	LAT-24.116623 LONG-87.798815	BACK	1	Completed	Yes	Yes	Yes	Completed
11	SWASTIK NIVAS	MUNDAMALINI TALA ROAD	LAT-24.116729 LONG-87.79888	BACK	1	Completed	Yes	No	No	Partially completed.
12	BHARAT SEVASRAM	MUNDAMALINI TALA ROAD	LAT-24.116912 LONG-87.7994	BACK	1	Completed	NA	NA	NA	Having their own Sewage collection Pit & they don't discharge directly to Dwarka River.
13	Rambabu Car Parking	MUNDAMALINI TALA ROAD	LAT-24.116779 LONG-87.798933	BACK	1	Completed	Yes	Yes	Yes	Completed

2/1



ON MAA TARA SRANI										
Sl No	Hotel Name and Establishment	Location	Coordinate	Outlet	ISLS	Status of Secondary Manhole	Sullage Water Pipeline is connected to Secondary Pit or not	Septic Tank outlet/Night Soil Pipe is connected to Secondary Pit or not	Screening in hotel outlet pipe exists or not	Status of Ongoing Interconnection Dive.
14	LODGE JANCTION	MAA TARA SARANI	LAT-24.115557 LONG-87.797552	BACK	1	Completed	Yes	Yes	Yes	Completed
15	THIRTHABAS LODGE	MAA TARA SARANI	LAT-24.114807 LONG-87.796848	BACK	1	Completed	Yes	Yes	Yes	Completed
TOWARDS MUNDAMALINI TALA (LEFT BANK) (TOWARDS DWARKA BRIDGE LANE)										
Sl No	Hotel Name and Establishment	Location	Coordinate	Outlet	ISLS	Status of Secondary Manhole	Sullage Water Pipeline is connected to Secondary Pit or not	Septic Tank outlet/Night Soil Pipe is connected to Secondary Pit or not	Screening in hotel outlet pipe exists or not	Status of Ongoing Interconnection Dive.
16	DWARKA LODGE	DWARKA BRIDGE LANE	LAT-24.116367 LONG-87.797558	BACK	2	9 nos of hotels towards Mundamalini Tala(Left Bank) where construction of sewer lines and manholes for integration with hotels will be taken up soon after approval.	N.A.	N.A.	N.A.	N.A.
17	SRI TIRTHANKAR BABA ASHRAM	DWARKA BRIDGE LANE	LAT-24.116594 LONG-87.779774	BACK	2		N.A.	N.A.	N.A.	N.A.
18	HOTEL DEEP	DWARKA BRIDGE LANE	LAT-24.116683 LONG-87.79777	BACK	2		N.A.	N.A.	N.A.	N.A.
19	DEBI NIBAS LODGE	DWARKA BRIDGE LANE	LAT-24.116765 LONG-87.797812	BACK	2		N.A.	N.A.	N.A.	N.A.
20	SUBHIRA LODGE	DWARKA BRIDGE LANE	LAT- 24.116693 LONG- 87.797672	BACK	2		N.A.	N.A.	N.A.	N.A.
21	SANDHATARA LODGE	DWARKA BRIDGE LANE	LAT- 24.11762 LONG- 87.79815	BACK	2		N.A.	N.A.	N.A.	N.A.
22	MAA TARA APPARTMENT	DWARKA BRIDGE LANE	LAT- 24.117322 LONG- 87.798309	BACK	2		N.A.	N.A.	N.A.	N.A.
23	Hotel Ganga (Newly Added)	DWARKA BRIDGE LANE	LAT-24.117715 LONG-87.798418	BACK	2		N.A.	N.A.	N.A.	N.A.
24	Hotel Sudakshina (Newly Added)	DWARKA BRIDGE LANE	LAT-24.117834 LONG-87.798425	BACK	2		N.A.	N.A.	N.A.	N.A.

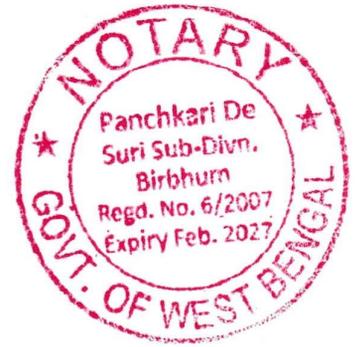
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TOWARDS KABI CHANDRA PUR PATAL KALI ROAD										
Sl No	Hotel Name and Establishment	Location	Coordinate	Outlet	ISLS	Status of Secondary Manhole	Sullage Water Pipeline is connected to Secondary Pit or not	Septic Tank outlet/Night Soil Pipe is connected to Secondary Pit or not	Screening in hotel outlet pipe exists or not	Status of Ongoing Interconnection Dive.
25	APANJAN GUEST HOUSE	KABI CHANDRA PUR PATAL KALI ROAD	LET-24.116052 LONG-87.797633	BACK	2	Completed	Yes	Yes	Yes	Completed
26	ORBIT HOTEL.	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.116223 LONG-87.796528	BACK	2	Completed	Yes	Yes	Yes	Completed
27	HOTEL SONER TORI	KABI CHANDRA PUR PATAL KALI ROAD	LET-24.116191 LONG-87.797469	BACK	2	Completed	No	Yes	No	Partially completed.
28	HOTEL RUPOSI BANGLA	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.116172 LONG-87.79747479	BACK	2	Completed	Yes	Yes	Yes	Completed
29	TARAPADA BHAVAN	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.116283 LONG-87.797488	BACK	2	Completed	No	No	No	Work not started yet.
30	DELUXE APANJAN (Newly Added)	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.115937 LONG-87.796642	BACK	2	Completed	Yes	Yes	Yes	Completed
31	HOTEL DWARKADHISH (Newly Added)	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.116601 LONG-87.796557	BACK	2	Completed	Yes	Yes	Yes	Completed
32	MAHADEB BHABAN LODGE (Newly Added)	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.113125 LONG-87.795035	BACK	2	Completed	No	No	No	Work not started yet.
33	THE GOLDEN PLAZA HOTEL (Newly Added)	KABI CHANDRA PUR PATAL KALI ROAD	LAT-24.113125 LONG-87.795035	BACK	2	Completed	No	No	No	Work not started yet.


Junior Engineer
Rampurhat Sub Division
P.H.E Dte.


Assistant Engineer
Rampurhat Sub Division
P.H.E Dte.



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Submission of report with complete Inlet & Outlet data for STP Tarapith (4.25 MLD) under Rampurhat Sub -Division PHED.														
DATE	INLET DATA							OUTLET DATA						
	pH	BOD (ppm)	COD (ppm)	TSS (ppm)	Flow (M ³ /hr)	Temp (In °C)	TC (CFU) (average of 5 days)	pH	BOD (ppm)	COD (ppm)	TSS (ppm)	Flow (M ³ /hr)	Temp (In °C)	TC (CFU) (average of 5 days)
14-03-26	6.62	107.7	314	130.2	98.9	24.4	23	7.28	9.8	30.11	17.62	40	26.2	6
14-03-26	6.66	126.2	355.8	158	109.1	24.4		7.28	9.99	30.12	17.62	38.5	26.2	
15-03-26	7.21	63.20	200.00	102.20	53.40	26.60		7.82	9.73	30.13	18.08	38.40	27.10	
15-03-26	7.50	54.50	191.70	99.40	55.38	26.60		7.72	9.21	29.57	17.57	38.20	27.10	
16-03-26	7.62	55.90	193.10	100.10	56.52	26.80		6.71	9.77	30.30	17.45	40.20	26.30	
16-03-26	7.48	57.30	193.20	100.40	54.80	26.70		6.73	8.92	29.91	16.14	39.00	26.00	
17-03-26	7.40	88.40	268.10	156.30	52.74	26.80		6.66	9.86	29.93	16.23	38.20	25.90	
17-03-26	7.58	87.10	268.10	157.00	54.92	26.90		6.60	9.93	30.59	17.85	38.20	26.00	
18-03-26	7.70	100.20	273.90	158.10	49.65	27.00		6.77	9.78	31.05	19.00	40.00	27.20	
18-03-26	7.70	99.00	272.60	157.50	52.17	27.10		6.62	8.63	28.38	16.61	39.40	26.00	

N.B. For achieving TSS<10, proper calibration couldnot be performed instantly due to absence of water testing laboratory within STP site or within Birbhum or any nearby Districts. However approval for construction of laboratory is already received and tender process is ongoing. As an immediate measure, further synchronization of plant is undertaken to achieve the TSS value<10 for outfall.

Disclaimer- All these datas are taken from OCEMS (Online Continous Effluent Monitoring System), which is monitored through PRAYAG Portal. The Monitoring of STP through OCEMS have been directed by Hon'ble National Green Tribunal (NGT) as well as regulating agency CPCB and calibrations of these machine are complety done by third party agencies under National Mission for Clean Ganga (NMCG) directly.


Junior Engineer
Rampurhat Sub-Division
P.H.E Dte.


Assistant Engineer
Rampurhat Sub-Division
P.H.E Dte.

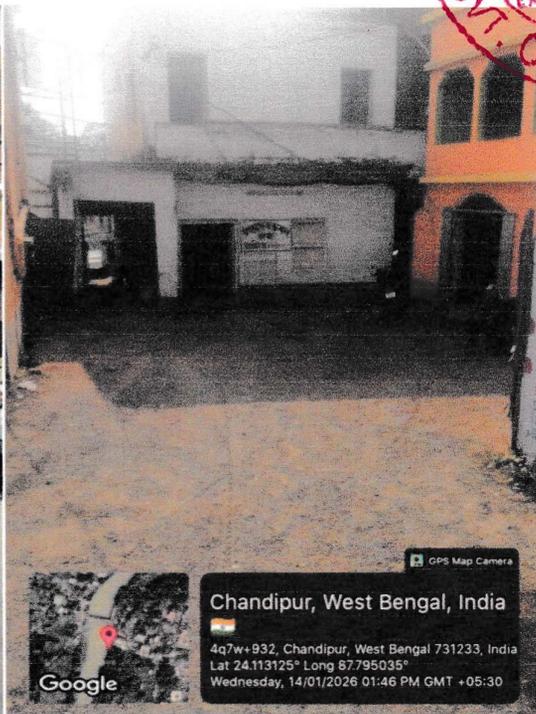
Executive Engineer
Birbhum Division
P.H.E Dte.



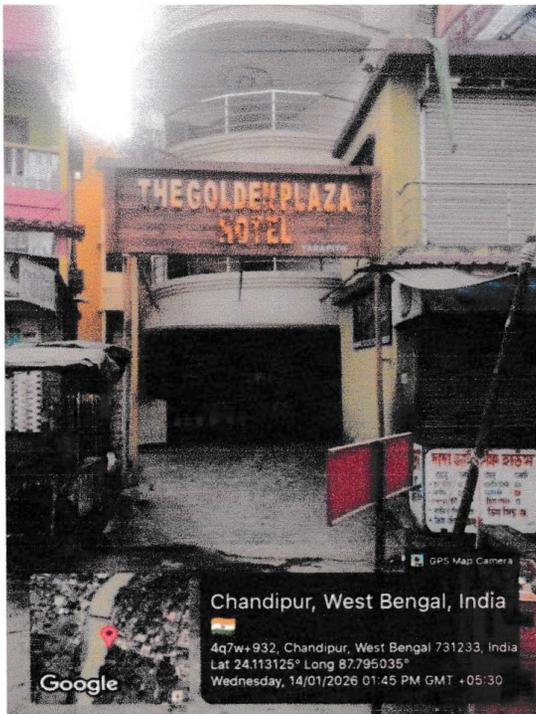
Interconnection to Secondary Manhole at STP Tarapith



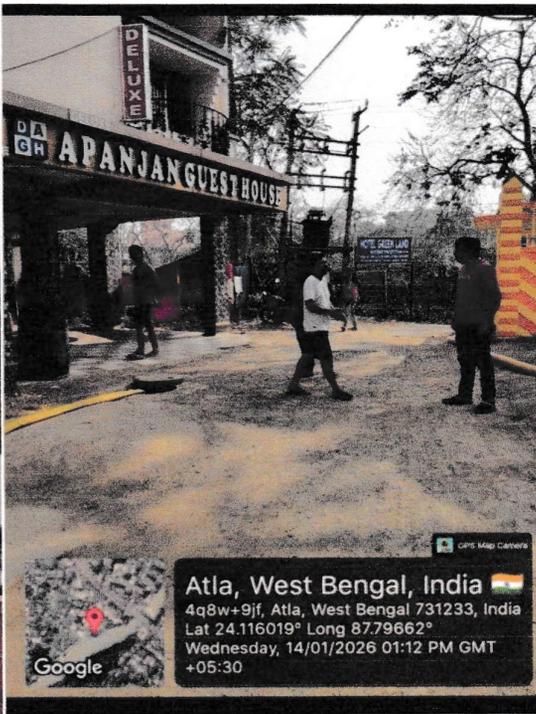
Interconnection to Secondary Manhole for Hotel Santinibas having Sl. No. 9



Interconnection to Secondary Manhole for Mahadeb Bhaban Lodge having Sl. No. 33



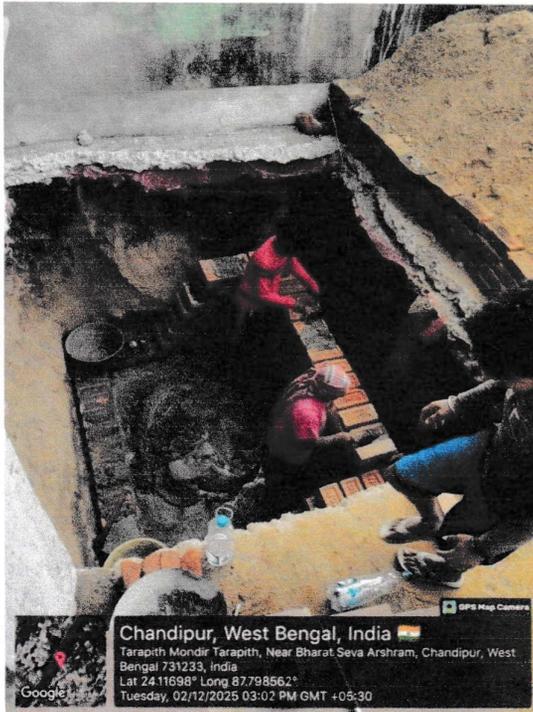
Interconnection to Secondary Manhole for The Golden Plaza Hotel having Sl. No. 34



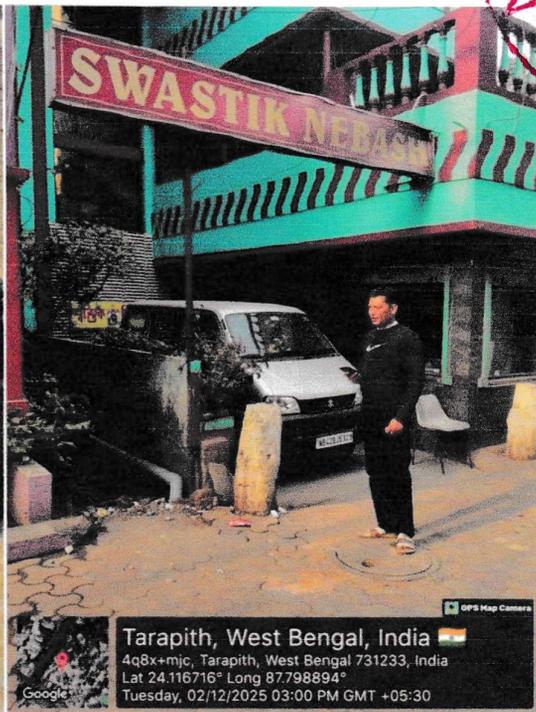
Interconnection to Secondary Manhole for Deluxe Apanjan having Sl. No. 31



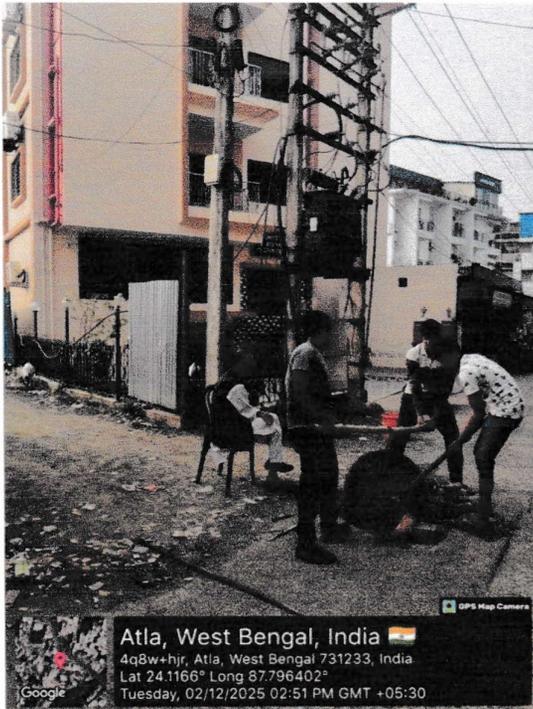
Interconnection to Secondary Manhole at STP Tarapith



Interconnection to Secondary Manhole for Sandip Lodge having Sl. No. 10.



Interconnection to Secondary Manhole for Swastik Nivas having Sl. No. 11.



Interconnection to Secondary Manhole for Hotel Ruposi Bangla having Sl. No. 29.



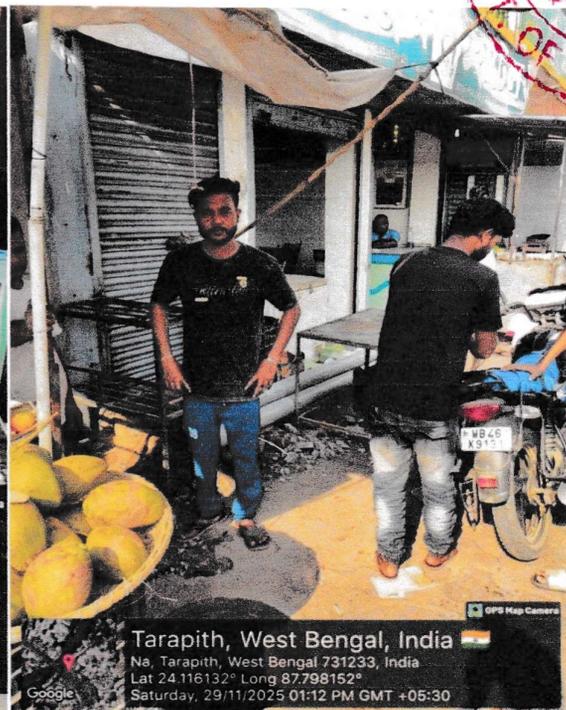
Interconnection to Secondary Manhole for Hotel Soner Tori having Sl. No. 28.



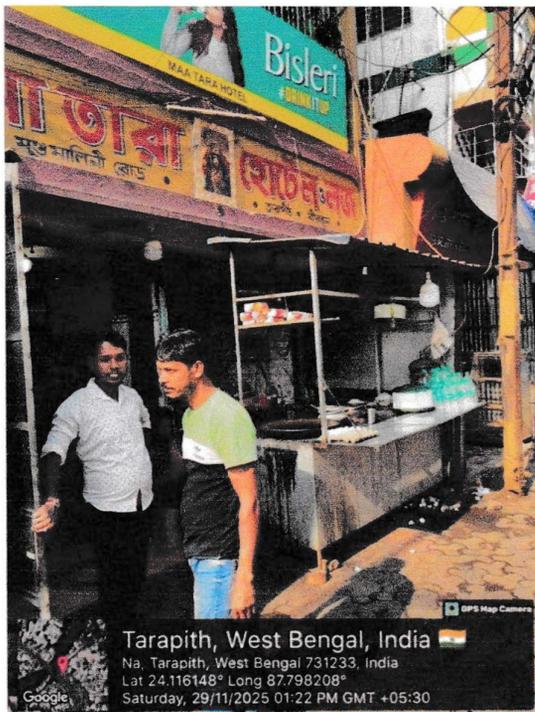
Interconnection to Secondary Manhole at STP Tarapith



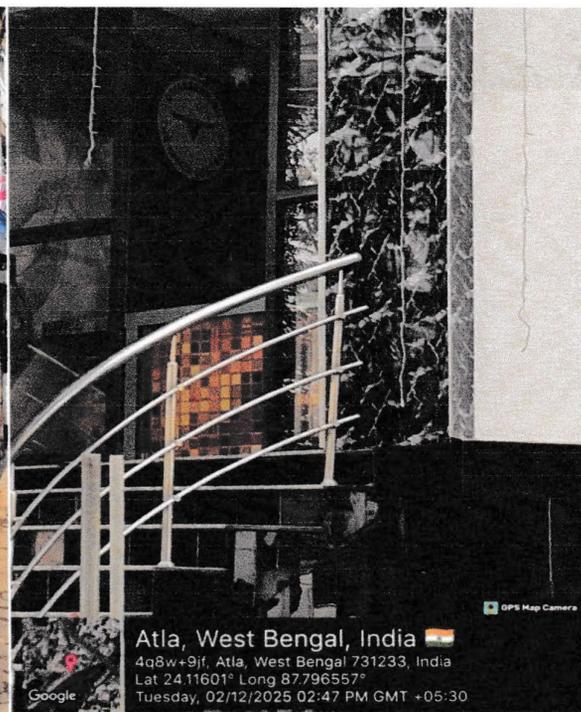
Interconnection to Secondary Manhole for Apanjan Guest House having Sl. No. 26.



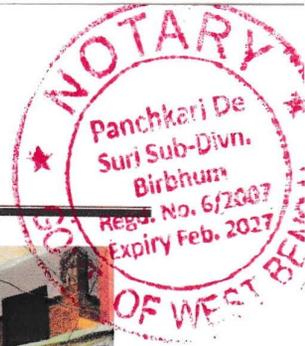
Interconnection to Secondary Manhole for Shradhanjali Hotel having Sl. No. 01.



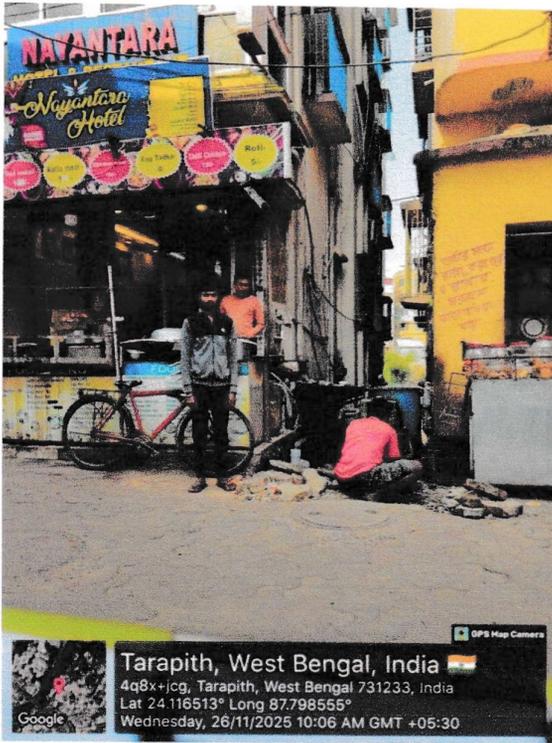
Interconnection to Secondary Manhole for Maa Tara Hotel and Lodge having Sl. No. 02.



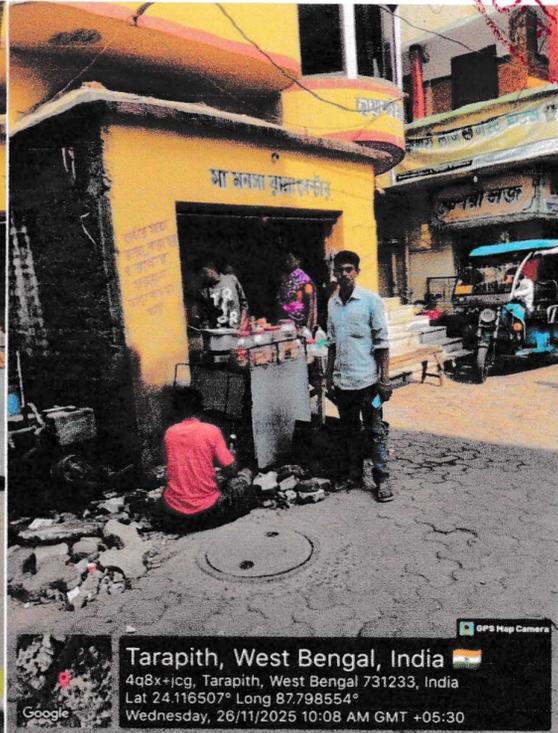
Interconnection to Secondary Manhole for Hotel Dwarkadhish having Sl. No. 32.



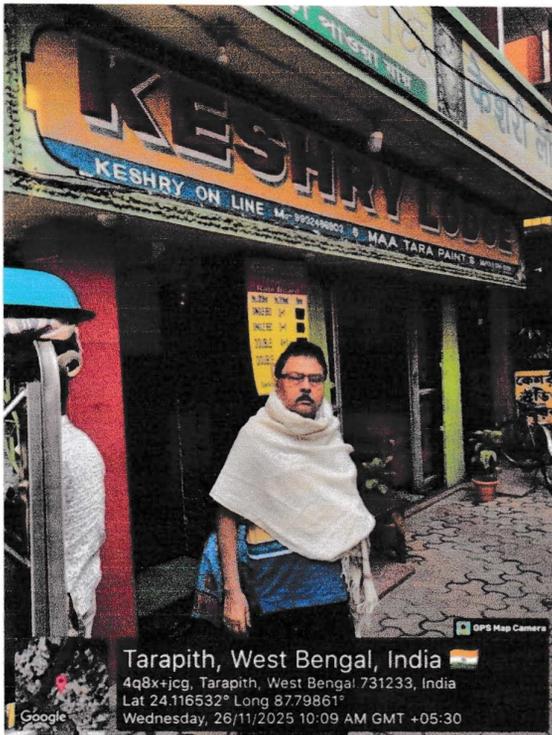
Interconnection to Secondary Manhole at STP Tarapith



Interconnection to Secondary Manhole for Nayanara Lodge having Sl. No. 06.



Interconnection to Secondary Manhole for Chayashakti Lodge having Sl. No. 07.

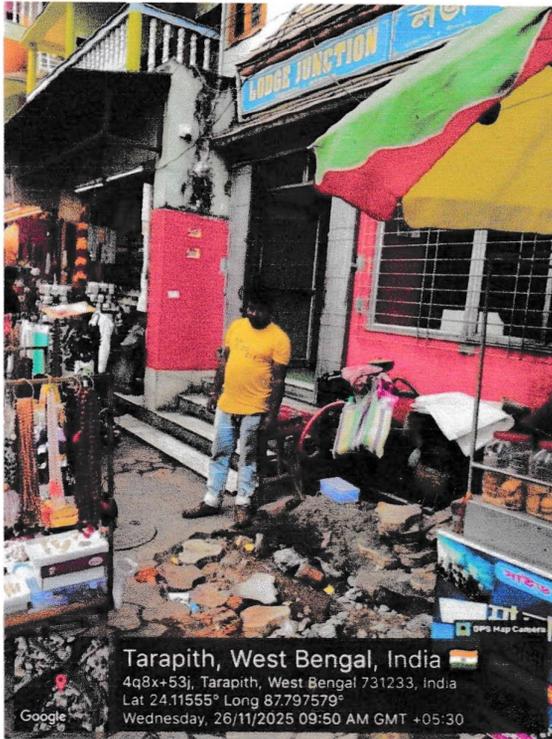


Interconnection to Secondary Manhole for Keshory Lodge having Sl. No. 08.



Interconnection to Secondary Manhole for Rambabu Car Parking having Sl. No. 13.

Interconnection to Secondary Manhole at STP Tarapith



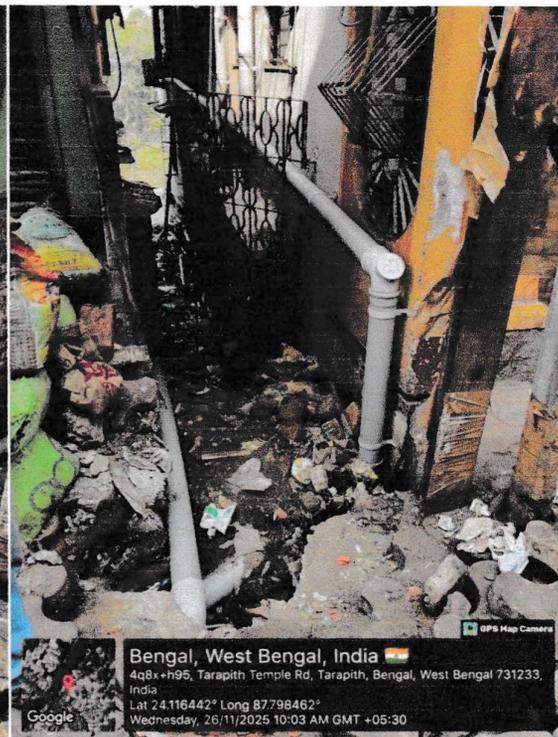
Interconnection to Secondary Manhole for Lodge Junction having Sl. No. 15.



Interconnection to Secondary Manhole for Ashutosh Hotel & Lodge having Sl. No. 03.



Interconnection to Secondary Manhole for Hotel River having Sl. No. 04.



Interconnection to Secondary Manhole for Prince Hotel having Sl. No. 05.

270
Annexure-R2/4



GOVERNMENT OF WEST BENGAL
Office of the Block Development Officer
Rampurhat - I Development Block
Rampurhat, Birbhum

Memo No. 043 / R - I

Date : 09/01/2026

To
SAMSER ALI (BID ID -7798035)
Sundipur, Rampurhat, Birbhum

Subject: **Letter of Acceptance cum Work Order**
Ref. : NleT No. : WB/BIR/RPH-I/ NIT- 04 (2025-26)/BDO dt. 21/11 /2025, SI No. 1
Tender ID : 2025_ZPHD_956236_1
Fund : **SBM (G)**
Name of the Work : Construction of Machine Shed & Storage Room for Plastic Waste Management Unit at Rampurhat -I Development Block
Amount Put to Tender : Rs. 1000000.00
Accepted value of Work : Rs. 1000000.00
Time of Completion : 90 Days

The rate offered by him for the above noted work is **At Par** the schedule rate is hereby accepted. He is therefore requested to start the work immediately as per schedule & drawing enclosed herewith and as per instruction of the Engineer-in-charge.

The materials should confirm as per approval schedule and as per specification of the PWD schedule. The terms and condition of the said NIT and the corresponding agreement will also be binding upon him.

The work will have to be completed within 90 (Ninety) days from the date of issue of this order and no extension of time without valid and authenticated reasons will be allowed. Penalty will be imposed as per rules for non-completion of the work within the schedule time.

A starting and completion report and also the physical progress report on every fortnight to be submitted also. Three sets of photographs in three stages i.e. at pre work, during work and completion of work are to be submitted after completion of the work.

He is also hereby asked to execute an agreement on non-judicial stamp paper of Rs. 10/- within 03 (three) days from the date of issue of this work order otherwise it will be treated as cancelled.

Payment will be made after satisfactory completion of work and availability of fund.

Encl: Schedule of work.


Block Development Officer
Rampurhat - I Development Block
Rampurhat, Birbhum

Date : 09/01/2026

Memo No. 043 /1(4) /R - I

Copy to :

1. The District Magistrate, Birbhum.
2. The Sabhapati, Rampurhat - I P.S.
3. The concerned S.A.E. _____ Rampurhat - I Dev. Block
4. The H/C & Cashier, Rampurhat - I Dev. Block


Block Development Officer
Rampurhat - I Development Block
Rampurhat, Birbhum

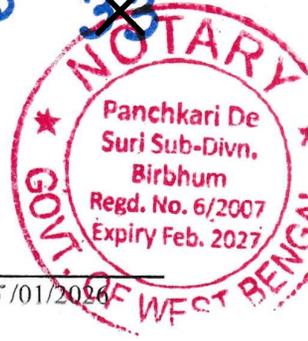
271

Annexure-R2/5

30



Government of West Bengal
Office of the District Magistrate & Collector
Birbhum.
R.M. Section



Memo No. 23 /R.M.

Date: 05/01/2026

To,
 The Special Secretary to the GoWB
 UD & MA Department &
 Director,
 State Urban Development Agency (SUDA),
 "NAGARAYAN", DF-8, Sector-I, Salt Lake City,
 Kolkata, West Bengal – 700 064

Sub: Solid Waste Management and Plastic Waste Management Plant at Tarapith and its surrounding areas within the TRDA Jurisdiction.

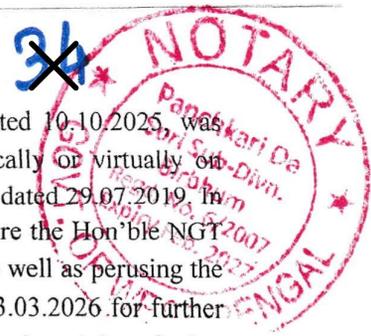
- Ref: (i) The solemn order dated 29.07.2025 passed by the Hon'ble NGT, Eastern Zone Bench in Original Application No. 474/2018/EZ [Earlier O.A. No. 30/2014/EZ] in the matter of Joydeep Mukherjee Vs. Chief Secretary, Govt. of West Bengal & Ors.
- (ii) Solemn Order date 10.10.2025 passed by the Hon'ble NGT, Eastern Zone Bench in Execution Application No. 06/2025/EZ in O.A. No. 30/2014/EZ] in the matter of Joydeep Mukherjee Vs. Chief Secretary, Govt. of West Bengal & Ors.
- (iii) Solemn Order date 19.12.2025 passed by the Hon'ble NGT, Eastern Zone Bench in Execution Application No. 06/2025/EZ in O.A. No. 30/2014/EZ] in the matter of Joydeep Mukherjee Vs. Chief Secretary, Govt. of West Bengal & Ors.
- (iv) Memo Nos. 1754/TRDA/2025-26 dated 11.12.2025, 1748/TRDA/25-26 dated 08.12.2025, 1647/TRDA/2025-26 dated 13.11.2025, 1333/TRDA dated 30.08.2025 of the Executive Officer, TRDA.

Sir,

This has reference to the solemn orders passed by the Hon'ble NGT, Eastern Zone Bench as well as the correspondences made by the Executive Officer, TRDA, cited above.

Original Application No. 30/2014/EZ was filed by the Applicant Joydeep Mukherjee before the Hon'ble NGT, Eastern Zone Bench raising grievance, inter alia, regarding discharge of sewage and the management and disposal of solid waste in Tarapith and its surrounding areas in violation of environmental norms. Different directions were passed by the Hon'ble NGT on different dates and after considering various reports/affidavits filed before Respondents, the Hon'ble NGT, Eastern Zone Bench, vide order dated 29.07.2019, was pleased to dispose of the said Original Application directing the concerned authorities to complete various works going on slowly, in their entirety within the time frame indicated in the affidavits of the respondents. Copy of the order dated 29.07.2019 is enclosed.

Alleging non-compliance of various works particularly appointment of garbage clearance agency, declaration of plastic free zone, expeditious completion of STP, development of Dumping Ground and Solid Waste Collection Facilities etc., the Applicant Joydeep Mukherjee filed the Execution



Application No. 6/2025/EZ, pursuant to which, the Hon'ble NGT, vide order dated 10.10.2025 was pleased to require appearance of the District Magistrate, Birbhum either physically or virtually on 19.12.2025 for assisting the Hon'ble NGT in ensuring due compliance of the order dated 29.07.2019. In compliance of the said direction dated 10.10.2025, the undersigned appeared before the Hon'ble NGT in V.C. mode and also filed two compliance affidavits. Having heard the parties as well as perusing the compliance affidavits, the Hon'ble NGT has been pleased to list the matter on 23.03.2026 for further consideration and directed the respondents to file additional responses/affidavits giving further information. Copy of the order of the Hon'ble NGT dated 19.12.2025 is enclosed.

In the above factual backgrounds and in terms of the discussion held in the meeting dated 02.01.2026, I am making my earnest approach to your kind end, for your intervention and earliest action on the followings.

1. The entire TRDA jurisdictional area comprises of 92 Mouzas situated Rampurhat Municipality, Rampurhta-I, Rampurhat-II and Mayureswar-I Blocks. In view to comply with the solemn direction of the Hon'ble NGT as regards management, treatment and disposal of Solid Waste and Plastic Waste from Tarapith and its surrounding areas, it is necessary to set up Solid Waste Management Plant and Plastic Waste Management Plant in adherence to the Solid Waste Management Rules, 2016 and Plastic Waste Management Rules, 2022.
2. It would appear that the TRDA has recently approached before the SUDA with its proposal for implementation of the same vide the correspondences dated 30.08.2025 and 13.11.2025 cited above. The TRDA has made further correspondences dated 11.12.2025 and 08.12.2025 to the SUDA through the undersigned, cited in the captioned reference above, as regards approval for setting up of solid waste and plastic waste management plants, which are appended herewith and forwarded to your kind end.
3. The Applicant Joydeep Mukherjee has also alleged violation of the direction of the Hon'ble NGT as regards declaration of Tarapith and its adjoining area to be plastic free zone.

I therefore place the entire matter to your kind end and request you to kindly take steps in this regards for due compliance of the solemn directions of the Hon'ble NGT.

In view of the ensuring listing of the matter before the Hon'ble NGT on 26.03.2026 for further consideration, prior to which we are to file our additional response/affidavit, I earnestly solicit your kind intervention for taking steps ON URGENT BASIS.

Yours faithfully,

Pankaj Kumar Das
 District Magistrate & Collector
 Birbhum.

Memo No. 23/1/2025 /R.M.

Date: 05/01/2026

Copy forwarded for information and necessary action to:

1. The Executive Officer, Tarapith Rampurhat Development Authority and Sub-Divisional Officer, Rampurhat Sub-Division, Birbhum.

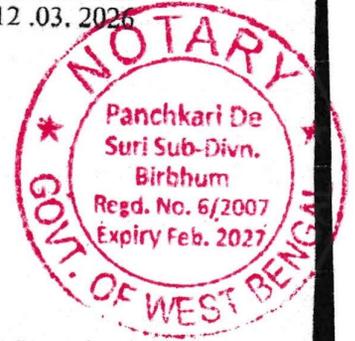
Pankaj Kumar Das
 District Magistrate & Collector
 Birbhum.



Memo No:442/TRDA/25-26

Date: 12.03.2026

To,
The Director
State Urban Development Agency (SUDA)
Government of West Bengal
ILGUS Bhavan, HC Block, Sector III
Salt Lake City, Kolkata – 700106



Subject : Fund Requirement for Engagement of an Experienced Facilitation Organization for Providing Handholding Support to Tarapith Rampurhat Development Authority for Implementation of Solid Waste Management Plan for Ensuring 100% Segregation of Waste at Source, IEC and Capacity Building Activities among Tourists and Stakeholders in Tarapith and Adjacent Areas.

Respected Sir,

With due respect, this is to inform you that **Tarapith Rampurhat Development Authority (TRDA)** is taking necessary initiatives to strengthen the **Solid Waste Management (SWM) system** in Tarapith and its adjoining areas. Tarapith is one of the most important religious and tourist destinations in West Bengal and witnesses a large inflow of pilgrims and tourists throughout the year.

At present, **approximately 15 TPD (Tonnes Per Day) of municipal solid waste is generated within the TRDA jurisdiction area.** Due to the continuous influx of visitors and commercial activities around the temple area and surrounding markets, the management of waste and ensuring segregation at source has become a critical requirement for maintaining environmental hygiene and sustainable tourism.

In order to implement a **scientific and sustainable Solid Waste Management model**, TRDA proposes to engage an **experienced Facilitation / Micro Planning Organization** for providing handholding support in planning, community engagement and implementation of waste segregation and awareness activities.

In this regard, **M/s Skillware Edutech Private Limited** is proposed to be engaged as the **Micro Planning / Facilitation Organization** for the project. It may be mentioned that **Skillware Edutech Private Limited** has previously conducted a **Waste Management related survey** in Tarapith and adjacent areas on behalf of Tarapith Rampurhat Development Authority, and therefore possesses adequate field experience and understanding of the local conditions and waste management challenges.

Scope of Work:

1. **Ensuring 100% Segregation of Collected Waste at Source** through field monitoring, stakeholder coordination and implementation support.
2. **Conducting Extended Waste Management IEC (Information, Education and Communication) Activities** among tourists, vendors, temple stakeholders, local residents and other associated groups.

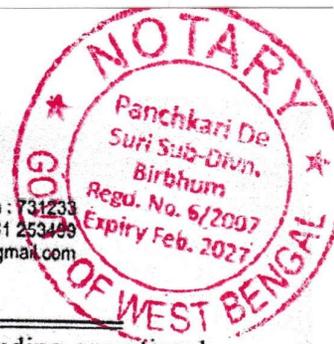


**TARAPITH RAMPURHAT
DEVELOPMENT AUTHORITY**

(A Statutory Authority Under Govt. of West Bengal)



P.O. : Tarapith, Birbhum : 731233
Phone : 03461 253489
E-mail : ceotrda@gmail.com



3. **Preparation of a Detailed Micro Plan for Waste Management**, including operational strategies, stakeholder engagement and sustainable waste management models for Tarapith and adjacent areas.

For the effective implementation of the above activities, a **fund requirement of ₹5,00,000/- (Rupees Five Lakhs only)** is proposed.

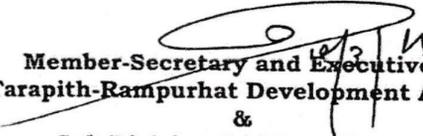
The **duration of the project will initially be for a period of six (6) months**, during which the Facilitation Organization will assist TRDA in implementing the waste segregation system, conducting awareness campaigns and preparing a sustainable waste management framework for the area.

In view of the above, **TRDA kindly requests the State Urban Development Agency (SUDA) to sanction the required fund of ₹5 lakhs** for engagement of the Facilitation Organization to support the implementation of the Solid Waste Management Plan in Tarapith and its adjoining areas.

We look forward to your kind consideration and necessary approval.

Thanking you.

Yours faithfully,

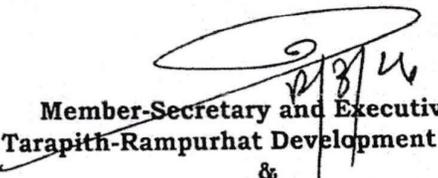

**Member-Secretary and Executive Officer
Tarapith-Rampurhat Development Authority
&
Sub-Divisional Officer, Rampurhat**

Memo No:442/01(03)/TRDA/25-26

Date: 12 .03. 2026

Copy forwarded for kind information:

1. The Chairman, TRDA.
2. The Vice- Chairman, TRDA.
3. The Executive Engineer, TRDA.


**Member-Secretary and Executive Officer
Tarapith-Rampurhat Development Authority
&
Sub-Divisional Officer, Rampurhat**

Photographs showing SWM and Plastic Waste Public Awareness Activities/Campaigns



276 Annexure-R2/6

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Joint Enquiry Report

Ref – Memo no. 2449(5)/R.M. dated 26/12/2025 of O/o District Magistrate & Collector, Birbhum.

& OA no. 30/2014/EZ of the Hon'ble NGT



In reference to the above, it is hereby submitted that on 05.01.2026 a joint enquiry is conducted in the presence of the representatives & surveyor of TRDA, Rampurhat, the Revenue Inspector of Bonhat Gram Panchayat, and the Amin attached to the office of the BL&LRO, Rampurhat-I.

During the field enquiry, an area of 1.0 acre of land is found suitable for the establishment of a Solid Waste Management Plant, development of a dumping ground, and a Plastic Waste Management Plant.

The said land is located at Plot No. 3096 of Mouza – Kanduri, J.L. No. 22.

The total area of the said plot is 5.21 acres, out of which 1.0 acre is proposed for the said project.

As per the computerized LR plot information (copy enclosed), the land is classified as Danga.

The land is found free from encumbrances as per the available office records.

The sketch map of the aforesaid land is attached herewith for ready reference.

This is submitted for your kind perusal.

Manojit Dey
05/01/2026

Representative of TRDA
Rampurhat, Birbhum

05/01/2026

Revenue Inspector

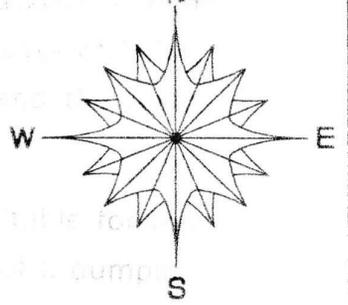
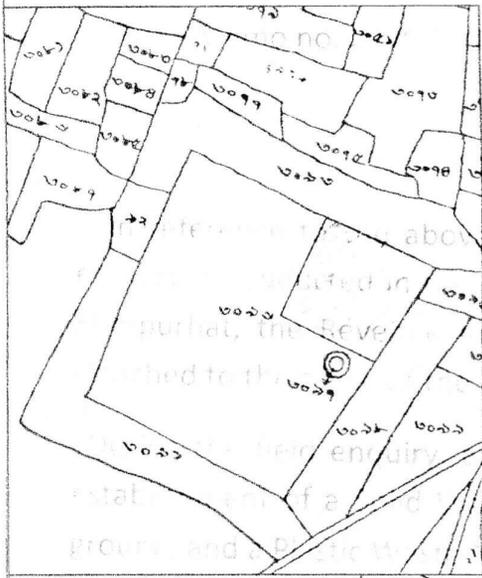
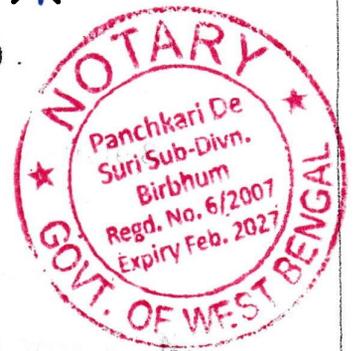
Bonhat GP

Bonhat
REVENUE INSPECTOR
GRAM PANCHAYAT MUNICIPALITY
RAMPURHAT, BIRBHUM

Amin

AMIN
O/o B.L. & L.R.O.
Rampurhat-I, Birbhum

Mouza - kanduri J.L No - 22, Plot No - 3096
P.S - Rampurhat, Dist- Birbhum, Area 100 Decimal (part).



Director, Birbhum
30/2014/EZ of the Hon'ble NCT
It is hereby submitted that on 05.01.2026
representative of the Mouza - Kanduri J.L No - 22
Rampurhat, the Revenue Inspector, Birbhum, and
L&O, Rampurhat-I.
area of 10 acre of land is found suitable for
the Management Plant, development of a pump
group, and a Plastic Waste Management Plant.

The said land is located at Plot No. 3096 of Mouza - Kanduri, J.L. No. 22.
The total area of the said plot is 120.00 decimal which 10 acre is proposed for
the said project.
As per the computerized I.R. data information (copy enclosed) the said land is classified
as Danga.
The land is found free from encumbrances available office records.
The sketch map of the aforesaid land is attached herewith for ready reference.
This is submitted for your kind perusal.



AMIN
DIPLOMA IN L.R.O.
Rampurhat - Birbhum

T R D A. Amin
Krishna Mondal
Rampurhat Birbhum
Govmt Reg No - 28566
Ph no - +919832786812 /
9064554261



BIRBHUM ZILLA PARISHAD

Suri, Birbhum, PIN 731 101

Phone:(03462) 255-319 / 712/ 713, Fax: (03462) 257-003/ 257-327

Website: <http://birbhumpz.org>

Email: sabhadhipati-bir@nic.in, acozp-bir@nic.in



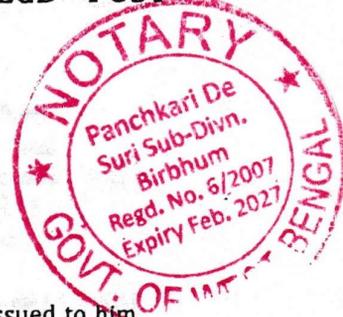
Memo No. 2538 /BZP/2022-23

Dated, Suri, the, 08/09/2022

From
Additional Executive Officer
Birbhum Zilla Parishad

BY REGD POST

To
Tapati Enterprise
Atlas More, Netaji Park, Gate No.II,
N.S.Bose Road, Kolkata-700146



Sub : Termination of work order vide no. 507/BZP Dated 04.3.2022
Ref : This office letter No 2406/BZP dated 29.8.2022

As per decision of the Authority ,the above referred work order issued to him for the "Operation & maintenance of crematorium along with its premises and cremation works (2 electric and 2 wooden furnaces) at Tarapith Crematorium, Rampurhat, Birbhum" is hereby cancelled from 15.09.22. You are instructed to deposit the balance amount as per money receipt (upto 15.09.22, collected by you) to our specified Bank account as well as submit your claims upto 15.09.22, to this office within 22.9.2022.

Additional Executive Officer
Birbhum Zilla Parishad

Memo No. 2538/1(7)/ BZP/2022-23

Dated, Suri, the, 08/09/2022

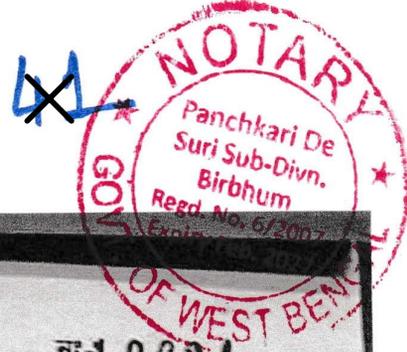
Copy forwarded for information and necessary action to the:-

- 1) Sabhadhipati, Birbhum Zilla Parishad
- 2) District Magistrate ,Birbhum & Executive Officer, Birbhum Zilla Parishad
- 3) Secretary, Birbhum Zilla Parishad
- 4) FC&CAO , Birbhum Zilla Parishad
- 5) District Engineer-I, Birbhum Zilla Parishad.
- 6) Assistant Engineer(Mr. I.Murmu), Birbhum Zilla Parishad
- 7) SAE (Sri T.Samaddar), Electrical, Birbhum Zilla Parishad
- 8) SAE(Sri B. Banerjee), Civil, Birbhum Zilla Parishad
- 9) Accountant , Birbhum Zilla Parishad
- 10) Cashier , Birbhum Zilla Parishad
- 11) M/S. BTM ENGINEERING, Gopal Seth Road, P.O.:-Sukchar, Dist: 24

Pargana(North). You are instructed to take over the charge of Tarapith Crematorium from Tapati Enterprise, Atlas More,Netaji Park, Gate No. II, N.S.Bose Road, Kolkata-700146 on 15.09.2022 after noon in presence of our representative.

Additional Executive Officer
Birbhum Zilla Parishad

Received By
Krishna Babu



বহি নং- 107

বীরভূম জেলা পরিষদ

বৈদ্যুতিক চুল্লি তারাপীঠ মহাশ্মশান ঘাট

নং-10634

অনুমোদিত প্রতিনিধি-

তারাপীঠ ■ রামপুরহাট ■ বীরভূম ■ পিন নং- ৭৩১২৩৩

ফোন- ০৩৪৬৩ - ২৫৫৮৭২

মৃত / মৃত্যুর নাম অনন্দের স্মান বয়স ৬৩ পুরুষ / স্ত্রী
 স্বামী / পিতার নাম বুদ্ধদেব স্মান জাতি হিন্দু
 ঠিকানা- গ্রাম/সহর সুন্দারপুর পোস্ট সুন্দারপুর
 থানা সুন্দারপুর পৌরসভা/পঞ্চায়েত সুন্দারপুর জেলা বীরভূম
 মৃত্যুর কারণ হৃদযন্ত্রণা মৃত্যুর তারিখ ও সময় ১৬.০৩.২৩.০৩.০৫.০৫
 শবদাহকারীর নাম ও ঠিকানা সুন্দারপুর স্মান, সুন্দারপুর, বীরভূম
 মৃত / মৃত্যুর সঙ্গে শবদাহকারীর সম্পর্ক পুত্র

ঘাটের খরচ	টাকা	পয়সা
শব দাহনের খরচ	১৫০০.০০	০০
মোট -	১৫০০.০০	

শব দাহনের তারিখ ও সময় - ১৬.০৩.২০২৩. ১০:৩৫: মি. সুন্দারপুর

সুন্দারপুর স্মান
 শব দাহনকারীর স্বাক্ষর

সুন্দারপুর
 আদায়কারীর স্বাক্ষর

বিঃদ্রঃ- (১) মৃত ব্যক্তির আসল ডেথ সার্টিফিকেট অবশ্যই দেখাতে হবে ও ডেথ সার্টিফিকেটের জেরস কপি জমা দিতে হবে। (২) এখানে কোন বাইরের পাটুনী চলবে না শ্মশানের পাটুনীর কাজ করবে। (৩) তথ্যগত ভুলের জন্য শ্মশান কর্তৃপক্ষ দায়ী নয়। (৪) শ্মশানের পরিবেশ, আইন-শৃঙ্খলা ও পরিচ্ছন্নতা বজায় রাখুন।

Translated Copy

Birbhum District Council

Book No.107

No.10634

Electric stove Tarapith Crematorium

Authorized Representative-

Tarapeeth - Rampurhat - Birbhum - Pin No.- 731233

Phone- 03463-255872

Name of Dead Person : Ananta Mal. Age 63

Father's name : Buddhadev Mal ; Caste : Hindu'

Address - Village - Idakpur, P.O. Sandhyajole

P.S. Mollarpur, Panchayat : Dabukgram, District - Birbhum

Cause of Death : Natural, Date and time of death 15-03-26 03.00 hrs.

Crematorium name and address: Subhash Kumar Mal, Mollapur,
Birbhum

The cremator's relationship with the deceased : Brother

Cost of wharf	Rs.	Paisa
Cost of cremation 1,500.00	1500.00	.00
Total : 1500.00		

Cremation date and time 19.03.2026 10.34 a.m.

Sd/- Illegible
Cremator's SignatureSd/- Illegible
Collector's signature

Details:- (1) The original death certificate of the deceased must be shown and a xerox copy of the death certificate must be given to the deceased. (2) No outside paternosters will be allowed here, the paternosters of the crematorium will work. (3) The crematorium authorities are not responsible for any mistakes made. (4) Maintain the environment, law and order and cleanliness of the crematorium.



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, FINANCE CENTRE,
3RD FLOOR, NEW TOWN, KOLKATA.

Execution Application No. 06/2025/EZ

Arising out of:

Original Application No. 30 of 2014/EZ

In the matter of :

Joydeep Mukherjee

...Decree Holder

Versus

Government of West Bengal & Ors.

...Judgment Debtor (s)

ADDITIONAL RESPONSE FURNISHING FURTHER
INFORMATION OF COMPLIANCE FILED ON BEHALF
OF THE RESPONDENT NO.2/JUDGMENT DEBTOR
NO.2, THE DISTRICT MAGISTRATE, BIRBHUM.

Sibojyoti Chakrabarti

Advocate

(M): 9007035534